

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/7613/A

From :- Smti. Kanchan Newar
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
✓ Shri Dulal Mech,
Member, M.A.C.T.
Goalpara.

Dated Guwahati, the 20th December, 2018

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter No MACT/GLP/2018/645 dated 13.12.2018

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to avail Home LTC for the block period of 2017-2018, by way of carry forward, along with your wife, son and daughter, during the Magh Bihu in January, 2019 for your journey to your home town at Dibrugarh, by the shortest possible route, as per existing Rules.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-05/2018/7614-7615/A, dated 20.12.18

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.

Salt

JT. REGISTRAR (VIGILANCE)